

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 75/MP/2018

Subject : Petition seeking directions against National Load Dispatch Centre in the matter of issuance of Renewable Energy Certificates to the Petitioner for the specified period

Date of Hearing : 8.1.2019

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner : Olam Agro India Private Limited

Respondent : National Load Dispatch Centre

Parties present : Ms. Dipali Sheth, Advocate, Olam
Shri Ashok Rajan, NLDC

Record of Proceeding

Learned counsel for the Petitioner submitted that the present petition has been filed for seeking direction to National Load Dispatch Centre (NLDC) to issue Renewable Energy Certificates to the Petitioner for the month of December, 2016. Learned counsel further submitted that the Petitioner has made the application within the stipulated time of three months i.e. on 23.8.2017. However, due to occurrence of an error on the online portal, the application could not be generated.

2. The representative of NLDC submitted that the Petitioner itself has admitted that due to error on the part of its ex-official, the application for the issuance of the RECs could not be physically filed within the stipulated timeframe of six months from the date of generation. Therefore, the Petitioner is entitled for RECs for non-compliance of the REC Regulations.

3. After hearing the learned counsel for the Petitioner and the Representative of NLDC, the Commission reserved order in the Petition.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**